



NOTIFICATION No. 88 / 2022

I

Thiru. M.Jothiraman, Special Judge, Special Court under TNPID Act, Chennai, who has been appointed on transfer as Presiding Officer, I Additional Labour Court, Chennai, vide G.O.(D) No.212, Labour Welfare and Skill Development (D2) Department, dated 11.05.2022, is transferred and posted as Presiding Officer, I Additional Labour Court, Chennai, in the existing vacancy.

Thiru.G.Karunanithi, District Judge, functioning on deputation as Registrar (Law), State Human Rights Commission Tamil Nadu, Chennai, on his repatriation to his parent service viz., Tamil Nadu State Judicial Service, is posted as Special Judge, Special Court under TNPID Act, Chennai, vice Thiru.M.Jothiraman, transferred.

Tmt. A.Geetha, Presiding Officer, II Additional Labour Court, Chennai, who has been appointed on transfer as Presiding Officer, Industrial Tribunal, Chennai, in G.O.(D) No.212, Labour Welfare and Skill Development (D2) Department, dated 11.05.2022, is transferred and posted as Presiding Officer, Industrial Tribunal, Chennai in the existing vacancy.

II

Thiru.V.V.Thanayarassu, Sessions Judge, Special Court for trial of cases registered under SC/ST (PoA) Act, Ramanathapuram, who has been appointed on transfer as Judge, Family Court, Tiruchirappalli, vide G.O.(D) No.649, Home (Courts-II) Department, dated 11.05.2022, is transferred and posted as Judge, Family Court, Tiruchirappalli, in the existing vacancy.

Thiru.T.Munusamy, Presiding Officer, Labour Court, Salem is transferred and posted as Additional District Judge, Dharmapuri, vice Tmt.U.Monica, transferred.

Tmt. U.Monica, Additional District Judge, Dharmapuri is transferred and posted as Additional District Judge, Krishnagiri, vice Tmt.R.Vijayakumari, transferred.

Tmt. R.Vijayakumari, Additional District Judge, Krishnagiri, who has been appointed on transfer as Judge, Family Court, Dharmapuri, vide G.O.(D) No.649, Home (Courts-II) Department, dated 11.05.2022, is transferred and posted as Judge, Family Court, Dharmapuri, in the existing vacancy.

Thiru.N.Manivannan, Presiding Officer, Principal Labour Court, Vellore is transferred and posted as Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Nagapattinam vice Tmt.J.Tamilarasi, transferred.

Tmt. J.Tamilarasi, Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Nagapattinam is transferred and posted as II Additional District Judge (CBI Cases), Madurai, vice Thiru.M.Sivaprakasam, transferred.

Thiru.M.Sivaprakasam, II Additional District Judge (CBI cases), Madurai, who has been appointed on transfer as Judge, Family Court, Vellore, vide G.O.(D) No.649, Home (Courts-II) Department, dated 11.05.2022, is transferred and posted as Judge, Family Court, Vellore, in the existing vacancy.

Tmt. S.Malarvizhi, Sessions Judge, Special court for trial of cases under SC/ST (PoA) Act, Perambalur, who has been appointed on transfer as Judge, Family Court, Chengalpattu, vide G.O.(D) No.649, Home (Courts-II) Department, dated 11.05.2022, is transferred and posted as Judge, Family Court, Chengalpattu in the existing vacancy.

Thiru.A.R.V. Ravi, VI Additional District Judge, Madurai is transferred and posted as III Additional District Judge (PCR), Madurai vice Thiru.T.Sampathkumar, transferred.

Thiru.T.Sampathkumar, III Additional District Judge (PCR), Madurai, who has been appointed on transfer as Judge, Family Court, Srivilliputhur, vide G.O.(D) No.649, Home (Courts-II) Department, dated 11.05.2022, is transferred and posted as Judge, Family Court, Srivilliputhur in the existing vacancy.

Thiru.R.Shankar, Sessions Judge, Magalir Ncethi Mandram (Fast Track Mahila Court), Tiruvannamalai, who has been appointed on transfer as Judge, Family Court, Mannargudi, vide G.O.(D) No.649, Home (Courts-II) Department, dated 11.05.2022, is transferred and posted as Judge, Family Court, Mannargudi in the existing vacancy.

Thiru.R.Govindarajan, Sessions Judge, Special Court for trial of cases registered under SC/ST(PoA) Act, Tiruvannamalai, who has been appointed on transfer as V Additional Principal Judge, Family Court, Chennai, vide G.O.(D) No.649, Home (Courts-II) Department, dated 11.05.2022, is transferred and posted as V Additional Principal Judge, Family Court, Chennai in the existing vacancy.

Thiru.S.Giri, IV Additional District Judge, Madurai, is transferred and posted as V Additional District Judge, Madurai, vice Thiru.M.Balakumar, transferred.

Thiru.M.Balakumar, V Additional District Judge, Madurai, who has been appointed on transfer as Judge, Family Court, Namakkal, vide G.O.(D) No.649, Home (Courts-II) Department, dated 11.05.2022, is transferred and posted as Judge, Family Court, Namakkal in the existing vacancy.

Tmt. S.Hema, I Additional District Judge, Thoothukudi, who has been appointed on transfer as Judge, Family Court, Erode, vide G.O.(D) No.649, Home (Courts-II) Department, dated 11.05.2022, is transferred and posted as Judge, Family Court, Erode, vice Ms.S.Jayanthi, transferred.

Ms. S.Jayanthi, Judge, Family Court, Erode, who has been appointed on transfer as Judge, Family Court, Pudukkottai, vide G.O.(D) No.649, Home (Courts-II) Department, dated 11.05.2022, is transferred and posted as Judge, Family Court, Pudukkottai in the existing vacancy.

Tmt. V.Anuradha, II Additional District Judge, Tiruppur, who has been appointed on transfer as Judge, Family Court, Madurai, vide G.O.(D) No.649, Home (Courts-II) Department, dated 11.05.2022, is transferred and posted as Judge, Family Court, Madurai in the existing vacancy.

Tmt. G.Bhuvaneswari, Chairman, Permanent Lok Adalat, Dindigul, is transferred and posted as XVII Additional Judge, City Civil Court, Chennai vice Thiru.P.Sureshkumar, transferred.

Thiru.P.Sureshkumar, XVII Additional Judge, City Civil Court, Chennai, is transferred and posted as XVI Additional Judge, City Civil Court, Chennai vice Tmt.S.Tasneem, transferred.

Tmt. S.Tasneem, XVI Additional Judge, City Civil Court, Chennai, is transferred and posted as VII Additional Judge, City Civil Court, Chennai vice Thiru.S.Isvarane, transferred.

Thiru.S.Isvarane, VII Additional Judge, City Civil Court, Chennai, who has been appointed on transfer as Judge, Family Court, Theni, vide G.O.(D) No.649, Home (Courts-II) Department, dated 11.05.2022, is transferred and posted as Judge, Family Court, Theni in the existing vacancy.

Thiru.S.Ganapathisamy, X Additional Judge, City Civil Court, Chennai, now functioning as Officer on Special Duty in the Recruitment Cell, High Court of Madras, Chennai, is transferred and posted as I Additional District Judge, Tiruvallur vice Tmt.P.Vidhya, transferred.

Tmt. P.Vidhya, I Additional District Judge, Tiruvallur, who has been appointed on transfer as Judge, Family Court, Tiruvallur, vide G.O.(D) No.649, Home (Courts-II) Department, dated 11.05.2022, is transferred and posted as Judge, Family Court, Tiruvallur in the existing vacancy.

III

Thiru.A.S.Hariharakumar, XXI Additional Judge, City Civil Court, Chennai, who has been appointed on transfer as Judge, II Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Madurai, in G.O.(D) No.647, Home (Courts-II) Department, dated 10.05.2022 is transferred and posted as Judge, II Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Madurai, in the existing vacancy.

Tmt. Thirumagal, Presiding Officer, Labour Court, Tirunelveli, who has been appointed on transfer as Special Judge, Special Court for trial of Narcotic Drugs and Psychotropic Substances Act Cases, Villupuram, in G.O.(D) No.647, Home (Courts-II) Department, dated 10.05.2022 is transferred and posted as Special Judge, Special Court for trial of Narcotic Drugs and Psychotropic Substances Act Cases, Villupuram, in the existing vacancy.

IV

Thiru.V.Damodaran, District Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as III Additional District Judge, Puducherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service in Order No.900/2022-LD, Law Department, Government of Puducherry, dated 04.05.2022, is transferred and posted as IV Additional District Judge, Madurai, vice Thiru.S.Giri, transferred.

Tmt. G.T.Ambika, District Judge of Puducherry Judicial Service, functioning on deputation in the Tamil Nadu State Judicial Service, as Sessions Judge, Mahila Court, Chengalpattu, who has been repatriated to her parent service viz., Puducherry Judicial Service in G.O.(D) No.159, Public (Special-A) Department, dated 05.05.2022 of Government of Tamil Nadu, is transferred and posted as II Additional District Judge, Puducherry vice Thiru.M.Elavarasan, transferred.

Thiru.M.Elavarasan, II Additional District Judge, Puducherry, is transferred and posted as III Additional District Judge, Puducherry, vice Thiru.V.Damodaran, transferred.

V

Dr.A.D.Maria Clete, Additional District Judge and Presiding Officer, Principal Special Court under E.C.Act, Chennai, who has been appointed on transfer as Chairman, State Transport Appellate Tribunal, Chennai, in G.O.(D).No.645, Home (Transport-IV) Department, dated 10.05.2022 is transferred and posted as Chairman, State Transport Appellate Tribunal, Chennai in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 13.05.2022.**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**


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